

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:485
ANSWERED ON:14.07.2014
CHILD LABOUR PROJECT
Dubey Shri Nishikant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the present status of implementation of the National Child Labour Project (NCLP) in all the districts in the country; State/UTwise;
- (b) the number of employees engaged in the schools set up under NCLP, Statewise;
- (c) whether the employees working in such schools are not being paid their salaries at par with the other employees in regular schools;
- (d) if so, the details thereof along with the reasons for the same; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour in the area of high concentration of child labour. At present the Scheme is approved for 270 Districts in 20 States of the country through approximately 6000 Special Training Centres with enrolment of about 2.80 lakh children. The Districts where NCLP Training Centres are approved in various States are Annexed.

(b) to (e): Under NCLP Scheme, funds are released to the District Project Societies headed by District Magistrates/Collectors who in turn allocate the funds for the Special Training Centres run by NGOs/Govt. agencies/local agencies etc. The volunteers for the special schools are engaged by the NGOs etc. with the clear understanding/agreement that their services are voluntary in nature, for which they are paid a consolidated amount of honorarium. No regular scale of pay has been prescribed nor is there any system of recruitment of volunteers at the district headquarters level. The volunteers are expected to be from the local community/village and to be selected and engaged by the implementing agencies/NGOs. The main criteria for their selection is their commitment to the cause of community service. The District Project Societies function under the overall supervision and direction of the District Collectors/Magistrates and no record of volunteers engaged by the NGOs etc. for running NCLP Special Training Centres is maintained at the Ministry level.